

O.A. 737/95
(A)

Serial No. of Order	Date of Order	Order with Signature	
8	29.8.2002	<u>OAs 735, 736 & 737/95</u> Order is promissed in the open Court. As per observations contained in the Order, dated 29.8.2002, in separate sheets attached to the record of OA 735/95, all the three O.As are dismissed. No costs. Member (A) Member (B)	Counter filed. Copy served. For hearing pl. <u>Bench</u> 18 14/5/96 For hearing as per Memo on the Court dt. 15.5.96 tagged with file no. O.A. 735/95 <u>Adl</u> 20/6/96 <u>Bench</u> On dt. 20.8.02 For Hearing. 21/8 Free copies of judgment may be handed over to counsel for both sides 26/9 By 21/9/02 SV